

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 125

IA Nos. 2117/2023, 497/2024, 816/2023

in

CP (IB) No. 110(CH)2020

(Admitted)

IN THE MATTER OF:

M/s Sponge Sales India Private Limited

...Petitioner

Vs.

M/s Anro Steels Pvt. Ltd.

...Respondent

Under Section: 9, 19(2), Section 33(1)(b)(i) to (iii) r/w Sec 33(3), IBC 2016, R
11 of NCLT, 2016

Due to paucity of time, the matter could not be taken up
today, hence the matter is adjourned to 24.07.2024.

Sd/-

Court Officer

Preeti
06.06.2024